

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

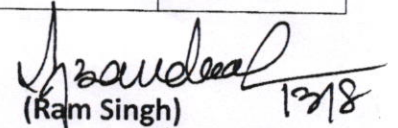
No: 615

Dated 13/08/2018

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 16,77,860/- (Rs. Sixteen Lacs, Seventy Seven Thousand Eight Hundred and Sixty only) under Major Head 2071-Pension & Other Retirement Benefits object head 670-Leave encashment, in favour of the following courts, for the year 2018-19 for releasing the amount in favour of the retirees to the extent amount shown against each as detailed below:

S.No	Name of the Court	Name of the retirees	Amount (Rs)
1.	Pr. D&S Judge, Samba.	ShAmarjeet Singh, S.O.	6,08,830/-
2	Pr. D&S Judge, Baderwah.	Sh. Bhagwant Singh, Ex. H.A.	4,66,520/-
3.	Pr. D&S Judge, Srinagar.	Sh. Ab. Hamid Gujri, Ex.S.O.	69,000/-
4.	Ist. Addl. D&S Judge, Jammu	Sh. Showkat Ali, Ex.Sr. Asstt.	5,20,800/-
5	City Judge, Jammu.	Sh . Mohd. Hussain, Ex. H.A.	12,710/-
6.	Munsiff, Banihal.	Shamas-ud-Din, Malik, P.S.	4,85,780/-
		Total:-	16,77,860/-

By order.

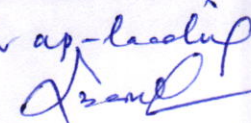

(Ram Singh) 13/8
Deputy Registrar (Acctts)

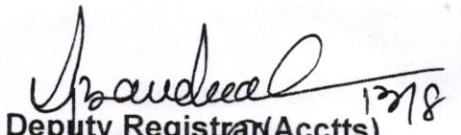
No: 33734-45/A

Dated 13/08/2018

Copy to the :

- 1-3. Pr. D&S Judge, Samba/Srinagar/Baderwah..
4. Ist. Addl. D&S Judge, Jammu
5. City Judge, Jammu.
6. Munsiff, Banihal.
7. Treasury Officer, Saddar Try. Srinagar.
8. Treasury Officer, Sub Try. Distt. Court complex, Jammu.
- 9-10. Treasury Officer, Samba/Baderwah/Banihal.
..... for inf. and n/a
- 11 Order file.

Here for ap-leadup



Deputy Registrar (Acctts) 13/8